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NOTIFICATION
(INCOME-TAX)

No. 6180 (F.No.197/199/84-IT(AI): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Bharatiya Vidya Bhavan" for the purpose of the said section for the purpose of the said section for the period covered by the assessment years 1986-87 to 1988-89.

Ru

(R. K. TEWARI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
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Copy to:-

1. The Executive Secretary, Bharatiya Vidya Bhavan, Munshi Sadan, Kulapati Munshi Marg, Bombay.
2. The Commissioner of Income-tax, Bombay City-IV, Bombay, with ref. to his letter D.O.No.BC.IV/Trusts/84-85 dated 5.3.1985.
3. All Commissioners of Income-tax.
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Atma Ram

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SECTION OFFICER
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